

Name of the Corporate Debtor: ADI AUTOMOTIVES PRIVATE LIMITED; Date of Commencement of CIRP: 08-01-2020; List of Creditors as on: 24-11-2020

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors							0		NA
2	Unsecured financial creditors belonging to any class of creditors							0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)							0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	6575734	2	6575734	7.52		0		Annexure 4
5	Operational creditors (Workmen)	0	0					0	0	NA
6	Operational creditors (Employees)	4	1612541					0	1612541	NA
7	Operational creditors (Government Dues)	2	257082427					0	257082427	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	27	84148000	26	78960000	90.26		0	836401	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1945479	1	1945479	2.22		0		NA
Total		36	351364181	29	87481213	100.00			259531369	